

ANNEXURE-A

**FORMAT OF DECLARATION OF ASSETS OF HON'BLE  
MR.JUSTICE MAHESH GROVER, HIS SPOUSE AND HIS  
DEPENDENTS.**

<b>1.All immovable properties held Individually or jointly.</b>	<b>Description &amp; Location</b>	<b>Remarks if any/year of acquisition.</b>
<b>1.1 Self</b>	<b>Residential House- 1000 sq.yards-Sector 18, Chandigarh.</b>	<b>1994 in H.U.F.</b>
	<b>Agricultural land-10 acres- District Palwal (Haryana) (Ancestral).</b>	<b>H.U.F.</b>
	<b>Residential House in Solan(H.P.) (Joint with Spouse)</b>	<b>2006 (Prior to Elevation)</b>
	<b>Commercial show-room –District S.A.S.Nagar(Mohali) (Punjab). (Joint with Spouse)</b>	<b>2004</b>
<b>1.2 Spouse</b>	<b>No other immovable property except as above.</b>	
<b>1.3 Dependents.</b>	<b>NIL</b>	
<b>(i)</b>		
<b>(ii)</b>		
<b>Details of motor vehicles.</b>	<b>Make/ year</b>	<b>Remarks,if any/ Year of acquisition.</b>
<b>2.</b>		
<b>2.1 Self.</b>	<b>(i) Fiat Palio</b>	<b>2002</b>
	<b>(ii) Ford Fiesta</b>	<b>January,2006</b>
	<b>(iii) Tractor</b>	<b>-</b>
<b>2.2 Spouse – Scooter Honda</b>	<b>1986</b>	

**Ornaments & other valuables   Approximate Total Weight   Remarks,if any.**

3.

3.1 Self - Gold jewellery	600 grams (approx.)	Mostly family Heirlooms.
3.2 Spouse- Jewellery inclusive Of precious & semi-precious Stones.	750 grams (appro)	Mostly Istridhan.
3.3 Dependents- Son -Jewellery	275 grams (approx.)	

**Jewellery & other precious metals in H.U.F.**

Silver	10 Kilograms (approximately)
Gold jewellery	300 grams (approximately)

4. Bank deposits, fixed deposits,  
Shares/ Public Provident Fund,  
General Provident Fund,  
Debentures/ mutual funds, etc.

**FDRs/ bonds + Kisan Vikas Patras**

Self + Spouse =                      Approximately Rs.30 lacs.

**Insurance Policies**

Self + Spouse + dependents=      Approximately- Rs.20 lacs.

**G.P.F.**

Self =                                      Rs.5,96,527/- as on date.

Spouse= Details of salary account and G.P.F.not available on the date of filing  
of this statement, but details and records available with the Institution  
where employed (Details applied for).

**Other assets and liquidity and investments have been explained above.**

Place:- Chandigarh

sd/-  
(Signature of the Hon'ble Judge)